

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH:HYDERABAD:

MA.NO.882/2000
IN
OA NO.355/1999

Between

Date: 25-10-2000

P.Adivappa

..Applicant

And

1. The Secretary,Min of Environment and Forests
CGO,Complex,New Delhi.
2. The Secretary,UPES,Dholpur House,New Delhi.
3. The Secretary,Govt A.P.Secretariat,Hyderabad.
4. The Secretary,Environment & Forest and Science
and Technology,Secretariat,Hyderabad.
5. The Principal Chief Conservator of Forests
Govt of A.P. Hyderabad.

...Respondents.

Counsel for the Applicant
Counsel for the Respondents

..Mr K.Laxminarasimha
..Mr BN.Sharma,Sr,CGSC
..Mr VV.Anilkumar,Govt A.P.

CORAM:

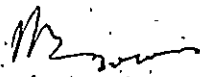
THE HON'BLE MR R.RANGARAJAN:MEMBER:(ADMN)
THE HON'BLE MR BS.JAI PARAMESHWAR:MEMBER:(BUDL)

THE TRIBUNAL MADE THE FOLLOWING ORDER

HEARD: Mr K.Lakshminarasimha Mr MC.Jacob for Mr BN.Sarma
and Mr Sriniva for Mr VV.Anil Kumar.

MA is not opposed. Under the circumstances referred to the
MA is allowed.

The OA is taken on record. Registry to list the OA for
final hearing in due course.


Deputy Registrar